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as reported in the Times of India of 3rd January, 1983 and if so, what is the estimated loss to Central Excise on this account;

- (b) whether Government are aware that there is a similar racket regarding brands in liquor shops of Delhi;
- (c) whether Government are aware that Zonal Managers of shops are involved in these rackets; and
- (d) if so, what are the details In this regard and the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) The Government are aware of the report referred to. There is no loss of central excise duty, as central excise duty is not levied on liquor.

(b) and (c) No, Sir. (d)

Does not arise.

## Indo-Sri Lankan Joint Venture

- 851. SHRI JAGADISH JANI: Will the Minister of COMMERCE AND SUPPLY be pleased to state:
- (a) whether it is a fact that Sri Lanka has sought cooperation from Indian industrialists to start Indo-Sri Lankan Joint ventures; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) During the visits to India of the Sri Lanka Minister of Finance and Planning in January, 1982 and of a delegation from the Sri Lanka Treasury in April, 1982 interest was evinced in the setting up of Indo-Sri Lankan Joint ventures, both in the Free Trade Zone of Sri Lanka and outside it, based on the industrial

resources and raw materials available in Srt Lanka.

(b) Upto now 37 Indo-Sri Lankan joint venture proposals have been approved by the Government of which 7 have already started operation.

## Tourist Resorts in Jammu and Kashmir

- 852. SHRI DHARM **CHANDER** PRASHANT: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (/I) the number of tourist resorts in Jammu and Kashmir State for the development of which amount has been sanctioned by his Ministry during the last three years, yearwise: and
- (b) the number of hotels, etc. constructed in Jammu and Kashmir regions separately, during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) and (b) During the last three financial years i.e. 1979-80, 1980-81 and 1981-82 no ndw project of tourist resort in the State of Jammu and Kashmir has been taken up by the Ministry of Tourism and Civil Aviation. However, the on-going schemes of Gulmarg Winter Sports Projects and the Indian Institute of Skiing and Mountaineering at Gulmarg are being managed by the Ministry and the following amount has been incurred:

1979-80		Rs. lakhs			
		12			35.00
1980-81.	(*)	*	* *	: 10	30.00
1981-82.	. 4	**			34.00

In 1982 the State Government had submitted a proposal for the development of Bagh-i-Dahu Complex at Jammu which has Taeen approved by

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the Ministry and a commitment for financial assistance to the extent of Rs. 30 Lakhs spead over a period of three years has been made. First instalment of Rs. 9.75 lakhs as a rart of Central assistance has already been released in February, 1983.

The Hotel Corporation of India, a subsidiary of Air-India, is constructing a hotel and convention Centre at Srinagar which is likely to be commissioned by the middle of 1983

## Shifting of Jammu and Kashmir **Accountant General's Office**

- DHARM **CHANDER** PRASHANT: Will the Minister of FINANCE be pleased to state;
- (a) whether it is a fact that the Headquarters office of the Jammu and Kashmir Accountant General is located in Srinagar and this Office with skeleton staff moves down to Jammu during winter;
- (b) whether it is also a fact that the files relating to pension cases of Jammu-based State employees remain in Srinagar throughout the year; and
- (c) if so, whether Government propose to take suitable steps for transferring files relating to pension cases of the Jammu-based employees to Jammu alongwith the Accountant General Office which moves down to Jammu during winter to facilitate timely disposal of such cases?
- \* THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) Yes, Sir.
- (b) and (c) It is not practicable to transfer all pension files and relevant records to Jammu during winter shift of the Accountant General's office. However a pension cell has been set up at Jammu since October, 1980 for

verification of pension applications received at the Jammu Branch. But large number of pension cases from Jammu-based employees still continue to be received in Srinagar. Pension payment orders/Gratuity orders in all cases whether received in Jammu or Srinagar are issued by Srinagar office.

## राष्ट्रीय कृषि और ग्रामीण विकास बैक द्वारा वित्तीय सहायता

854. श्री प्यारेलाल खंडेलवाल : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या राष्ट्रीय कृषि ग्रीर ग्रामीण विकास बैंक भृमिहीन ग्रीर सीमान्त कृषकों को सरकारी जमीन पर निजी प्रयोजनों के लिए पेड लगाने हेत् अधिक सहायता देता है ; ग्रीर
  - (ख) उक्त बैंक द्वारा उक्त योजना के ग्रंतर्गत राज्यवार तथा जिलाव।र स्वीकृत म्रीर वितरित राणि का ब्यौरा क्या है?

वित्त संवाक्षय में उपसंवी जन इनिप्जारी) : (क) ग्रीर राष्ट्रीय कृषि तथा ग्रामीण विकास जिसके साथ भूतपूर्व कृषि पुनर्वित और विकास निगम को मिला दिया गया है; फार्म वनपालन विकास की योजनाओं के लिए बैंकों को पूर्नावत सहायता देता है जो सामाजिक बनपालन का एक महत्वपूर्ण ग्रंग हैं। इस योजना के अंतर्गत संवितरित राशियों के जिलावार तथा राज्यवार ब्योरे तत्काल उपलब्ध नहीं हैं । जुन 1982 के ग्रन्त तक वाणिज्यिक ग्रीर सामाजिक बनवालन की 48 परियोजनाएं मन्जर की गयी थीं । जिनमें विभिन्न राज्यों में कूल 30.62 करोड़ रुपये की पुनवित सहायता की परिकल्पना थी। इसमें से उक्त तारीख तक 6 करोड़ स्पये की रकमण्टसं वितरित की गयी थी।